



**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI**

Rajgarh Road, Bhangarh
Guwahati - 781005
Phone No. 0361-2529294
E-mail: catghy@rediffmail.com

CAT/GHY/1/JA/2016/

Dated : 08.02.2024
12

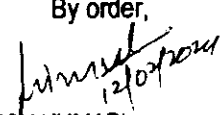
NOTICE

It is notified for general information of all concerned that the Circuit Court Sitting of Central Administrative Tribunal, Guwahati Bench will be held at Itanagar on 26th and 27th February, 2024 (both days inclusive) to hear and dispose of cases relating to the Territorial Jurisdiction of the state of Arunachal Pradesh. The constitution for the said sitting will be Hon'ble Mrs. Urmita Dutta (Sen), Judicial Member and Hon'ble Dr. Sumeet Jerath, Administrative Member.

Once the venue is finalized, it will be notified in the final Cause List in due Course.

The Learned Advocates/Parties appearing in person are requested to note and extend cooperation and appear before the Circuit Court of Central Administrative Tribunal, Guwahati Bench at Arunachal Pradesh on above noted dates.

Advocates/Parties/Litigants who are willing to file fresh application may do so during the Circuit Court.

By order,

(PINKESH KUMAR)
DEPUTY REGISTRAR

Copy to:-

1. The Registrar General, Gauhati High Court, M. G. Road, Guwahati – 781001 with the request to display the Notice in the Notice Board along with tentative Cause List enclosed herewith.
2. The Secretary (Law & Judl.) Itanagar, Arunachal Pradesh. PIN – 791111 for kind information.
3. The Secretary (GAD), Government of Arunachal Pradesh, PIN – 791111 for kind information.
4. The Principal Registrar, Central Administrative Tribunal, Principal Bench, 61/35, Copernicus Marg, New Delhi – 110001 for kind information.
5. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Itanagar-791110 with the request to notify the Notice and the Cause List in the Notice Board.
6. The President/ Secretary, Gauhati High Court Permanent Bench Bar Association, Itanagar Bench, Arunachal Pradesh, with the request to give wide publicity amongst the Members of Bar Association.
7. The President/Secretary Gauhati High Court Bar Association, Gauhati Principal Seat, Gauhati – 781001 with the request to display the Notice and Cause List in the Notice Board.
8. The Registrar/Joint Registrar/Deputy Registrar/HOO of all outlying Benches of CAT.
9. The President/ Secretary, CAT, Bar Association, Guwahati Bench, Guwahati – 781005.
10. Notice Board.
11. Guard file.



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON MONDAY THE 26TH FEBRUARY 2024

HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)

HON'BLE DR. SUMEET JERATH , MEMBER (A)

**COURT NO : 1
AT 10:30 AM**

CIRCUIT COURT AT ITANAGAR

CASES TO BE LISTED ON 26.02.2024 AND 27.02.2024

TENTATIVE CAUSELIST

FOR ORDERS

1	C.P./34/2023 (Itanagar) [NON COMPLIANCE OF ORDER] IN O.A./245/2022 [G.P.F] DB	DR GIREESH CHAND V/S M/O AGRICULTURE	MR H MAZUMDER -----	2
2	O.A./48/2023 (Itanagar) [ABSORPTION] DB	SHRI AMIT KOUSHIK V/S CAG AND OTHERS	MR.M.CHANDA MRS. U DUTTA MS N LYNDEM -----	8
3	O.A./216/2023 (Itanagar) [ABSORPTION] DB (I.O.T.B.C.)	SHRI AMIT KUMAR TIWARI AND OTHERS V/S PRINCIPAL ACCOUNTANT GENERAL (AUDIT) DELHI	CGSC MR.M.CHANDA MRS. U DUTTA MS N LYNDEM ----- CGSC MR. S NATH DR G J SHARMA	5
4	O.A./352/2023 (Itanagar) [TERMINATION] DB	THOK BAHADUR CHETRI V/S DEPARTMENT OF POSTS	MR D N SHARMA MR. S. BISWAS ----- CGSC	2

FOR HEARING

5	O.A./440/2016 (Itanagar) [PROMOTION]	SRI DORJEE KHANDU THONGON V/S SSB	MS. RANU BORAH MR. D BORAH ----- MS. M BHATTACHARJEE, ADDL. CGSC	37
	DB			
6	O.A./303/2019 (Itanagar) [DISCIPLINARY PROCEEDING]	SRI ROHIT PRASAD V/S D/O POST	MR. D.N SHARMA ----- CGSC MR. A. CHANDRAN FOR R NO 4 MR. V. K. BHATRA, FOR R NO 1 TO 3	13
	DB			
7	O.A./337/2019 (Itanagar) [ABSORPTION]	TASHI NAMGEY V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR.M.CHANDA MR. A.K DAS ----- MR. R. HAZARIKA FOR R NO 1 TO 3 MR. A. CHANDRAN FOR R NO 4 TO 10	7
	DB			
8	O.A./123/2020 (Itanagar) [REGULARISATION]	SHRI JATIN DEORI V/S D/O POST	MR. A.R TAHBILDAR ----- MR. R HAZARIKA, ADDL. CGSC	11
	DB			
9	O.A./131/2020 (Itanagar) [ABSORPTION]	GAMBOH HAGEY V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR.M.CHANDA MRS. U DUTTA ----- CGSC MR. R HAZARIKA	15
	DB			
10	O.A./161/2020 (Itanagar) [ABSORPTION]	SHRI TAGE MURTEM V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- CGSC AG ADV MR. R.HAZARIKA,ADDL.CGSC MR. A. CHANDRAN FOR R NO 4 TO 14	11
	DB			
11	O.A./286/2021 (Itanagar) [SELECTION]	RAKESH KUMAR V/S HOME AFFAIRS AND OTHERS	MR A K BEHERA SR ADV ----- MR. V. K. BHATRA SR CGSC MR A TODI FOR R NO TWO	12
	DB (PART HEARD)			
12	O.A./53/2022 (Itanagar) [ABSORPTION]	SRI ANKAJ KUMAR AND ORS V/S CAG AND OTHERS	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. R.HAZARIKA,ADDL.CGSC	8
	D.B (PART HEARD)			

13	O.A./67/2022 (Itanagar) [PAY AND ALLOWANCES] [SENIOR CITIZEN]	SRI RATAN DEB NATH V/S ACCOUNTANT GENERAL (A AND E) ASSAM GUWAHATI AND OTHERS	MR.M.CHANDA ----- CGSC	7
	S.B			
14	O.A./141/2022 (Itanagar) [TRANSFER]	SHRI GAMBOH HAGEY V/S CAG	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI -----	7
	SB (I O T B C)		CGSC AG ADV	

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR